4431 Written Anders [26 AUC निर्यात किया गया था। मई, 1968 के बाद के आंकड़े उपलब्ध नहीं हैं। आंकड़े अन्तिम हैं।

(ख) चूंकि निर्यात गैर-सरकारी पार्टियों ढारा किया गया है, इसलिये यह जानकारी उपलब्ध नहीं है।

t[THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) Between January and May 1968, a quantity of 355 tonnes of bananas valued Rs. 1.38 lakhs was exported to Japan. Figures beyond May 1968 are not yet available. Figures are provisional.

(b) Since the export has been effected by private parties the information is not available.]

VEGETABLE MILK FACTORY

*666. SHRI GANESHI LAL CHAU-DHARY : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to establish a vegetable milk factory at Madras; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir.

(b) Does not arise.

LICENCES ISSUED BY JOINT CONTROLLER OF IMPORTS AND EXPORTS, BOMBAY

•667. SHRI SUKHDEV PRASAD : SHRI G. R. PATIL :

Will the Minister of COMMERCE be pleased to state the details of the licences issued by the Office of the Joint Chief Controller of Imports and Exports, Bombay during the years 1966-67, 1967-68 and till 30th June, 1968?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Details of all import licences issued by the Office of the Joint Chief Controller of Imports and Exports, Bombay are regularly published in the "Weekly Bulletin of Import Licences, Export Licences

t[] English translation.

and Industrial Licences" copies of which are available in the Parliament Library.

THEFTS OF RAILWAY PROPERTY

*498. SHRI S. K. VAISHAMPAYEN : Will the Minister of RAILWAYS be pleased to state :

(a) the value of the Railway property stolen and the amount of compensation paid by the Railways therefor from booked consignments on the Railways during the last five years from 1963 to 1967; and

(b) the steps so far taken or proposed to be taken by Government to check these thefts ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) The value of Railway property stolen during the last five years, *viz.*, 1962-63 to 1966-67 was Rs. 1.15 crores. No compensation is paid for railway property stolen. The amount of compensation paid for booked consignments stolen/pilferred during the last five years was Rs. 8.57 crores.

(b) The various measures taken by the Government to check thefts and pilferages are detailed in the statement laid on the Table of the Sabha.

STATEMENT

The following measures are taken *to* check the incidence of thefts in respect I of Railway property and booked con-| signments :---

Measures against the theft of Railway property 1. Plain clothes Railway Protection Force staff are deputed to collect crime intelligence with a view to tracking down known criminals.

2. Special detective staff are detailed to collect intelligence regarding receivers of stolen property and raids are organised on their shops with the assistance of the Police.

3. Zonal Headquarters' as well as Railway Board's Central Crime Bureau staff are deployed to conduct surprise raids to effect red-handed capture of the culprits.

4. Basic security measures are provided at all workshops and stores.

tPostponed from th« 19th August, 1968.